

Cooch-Bihar (Adj. M.
and C.A.)

from NEFA (C.A.)

Shri Nath Pai (Rajapur): It is collective responsibility.

Mr. Speaker: Not during Question Hour.

Shri P. H. Bheel (Dohad): May I know if this literature was printed in Ceylon and smuggled into our country?

Shri Hathi: It has not been possible for us to find out actually in what country or where it was printed.

Shrimati Yashoda Reddy rose—

Mr. Speaker: She will realise that unless she is a signatory to this notice, she could not be called.

12.06 hrs.

RE: MOTION FOR ADJOURNMENT
AND CALLING ATTENTION
NOTICE

PAKISTANI FIRING ON COOCH-BEHAR
BORDER

Mr. Speaker: I have received notices of adjournment motion and several notices of calling attention also; Shri Nath Pai is a signatory to the adjournment motion on the 'failure of the Government to prevent raids on the Indian villages in Macliganj area'. The Minister was telling that he would make a statement in the afternoon. I can hold it over till then. What time will suit him?

The Minister of External Affairs (Shri Swaran Singh): Any time that is convenient to you, Sir.

Mr. Speaker: 5.30 would be all right? . . . (Interruptions).

Shri Nath Pai (Rajapur): It is too late. 4.30 would be the normal time at which we take up this matter.

Mr. Speaker: We have to put it at one end; we cannot have it in the middle. We will have some other discussion and then it will come at the end.

Shri Ranga (Chittoor): Since, he would be having time to consider this matter, let him give us information about the situation on the Kutch border also.

Shri Nath Pai: There is a procedural difficulty. In case you give consent for me to move and the necessary support is forthcoming, no adjournment can take place as the House would stand adjourned at 5.30 officially.

Mr. Speaker: We have decided that it would officially adjourn at 6 O' clock.

There is another calling attention notice by Mr. Chakraverti.

12.09 hrs.

CALLING ATTENTION TO MATTER
OF URGENT PUBLIC IMPORTANCE
—contd.

(ii) SHRI SUDHIR GHOSH'S ACCOUNT OF
CHINESE WITHDRAWAL FROM NEFA IN
1962

Shri P. R. Chakraverti (Dhanbad): Sir, I call the attention of the Prime Minister to Shri Sudhir Ghosh's account of the Chinese withdrawal from NEFA in 1962 because of the presence of a US aircraft carrier off Calcutta in response to an appeal from Shri Jawaharlal Nehru.

The Prime Minister and Minister of Atomic Energy (Shri Lal Bahadur Shastri): Sir, Shri Sudhir Ghosh, in his statement in the Rajya Sabha on 15th March, had said that at the time of the Chinese attack on India in 1962, a United States of America aircraft carrier, equipped with supersonic planes, was present off Calcutta, just outside the territorial waters of India and that the aircraft carrier was there at the request of the late Prime Minister. Neither of these statements is correct. There was no USA aircraft carrier in the Bay of Bengal in November or December 1962, nor was an aircraft carrier asked for.